- I. Notifications of the Ministry of Agriculture and Farmers Welfare
- II. Annual Reports and Accounts (2016-17) of various State Agro Industries Corporations Ltd. and Annual Report and Accounts (2017-18) of GSSC and related papers

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री कैलाश चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

I. A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Co-operation and Farmers Welfare), Notification No. S.O. 1766 (E), dated the 17th May, 2019, publishing the Bureau of Indian Standards (Standards for Boric Acid) Order, 2019, under subsections (1) and (2) of Section 16 of the Bureau of Indian Standards Act, 2016.

[Placed in Library. See No. L.T. 158/17/19]

II. A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Co-operation and Farmers Welfare), Notification No. S.O. 1767 (E), dated the 17th May, 2019, regarding inclusion of certain substances in the schedule to the Insecticides Act, 1968, issued under Section (3) (e) (ii) of the Insecticides Act, 1968.

[Placed in Library. See No. L.T. 159/17/19]

- III. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Forty-eighth Annual Report and Accounts of the Madhya Pradesh State Agro Industries Corporation Limited, Bhopal, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 327/17/19]

 (ii) (a) Forty-seventh Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Ltd., Shimla for the year 2016-17, together with the Auditor's Report on the

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Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 329/17/19]

- (iii) (a) Fifty-first Annual Report and Accounts of the Bihar State Agro Industries Development Corporation Limited, Patna, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 330/17/19]

- (iv) (a) Fifty-first Annual Report and Accounts of the Maharashtra Agro Industries Development Corporation Ltd., Mumbai, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 328/17/19]

- (v) (a) Forty-second Annual Report and Accounts of the Gujarat State Seeds Corporation Limited (GSSC), Gandhinagar, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 156/17/19]